

(c) whether any inquiry into the matter has since been conducted;

(d) whether any action has since been taken against the officials responsible for indulging in corrupt practices in the installation of PCO's particularly at Shakti Nagar Exchange in Tri Nagar Area of Delhi; and

(e) if so, what are the details thereof and if no enquiry has been initiated what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) No, Sir.

(to) Two M.Ps have complained in this regard.

(c) Yes, Sir.

(d) and (e) Action against suspected officials in recommending/and/or installing one PCO in Tri Nagar found unjustified is contemplated.

**Allotment of plots for electrical units in Okhla**

1798. SHRI A. G. KULKARNI. Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the Delhi Administration allotted Plots for setting up of electrical units in Okhla Phase II in 1983;

(b) if so, whether it is also a fact that none of the units has started so far due to want of street lights, water and other facilities in the electronics complex; and

(c) if so, what action is being taken to provide basic facilities so that the units start functioning?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM): (a) According to Delhi Administration it is not a fact

that the plots were allotted by that Administration for setting up of electronic units in Okhla in 1983. However, in 1983, plots were allotted in Functional industrial Estate for Electronics for setting up of electronic units.

(b) and (c) That Administration has further reported that at the time of giving possession in November, 1983, P.W.D. had done civil development in respect of Roads, Sewers and Water Lines. For electrification money had been deposited with DESU. Building of two sub-stations required for this scheme have been constructed. For the present, DESU is providing temporary power connections to such of the allottees who have approached them for this purpose.

**निजी फर्मों द्वारा टेलीफोन के आवंटन**

1799. डा० रत्नाकर पाण्डेय : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कुछ निजी फर्मों टेलीफोन के आवंटन अथवा स्थानान्तरित करने का घंटा घड़ल्ले से कर रही है;

(ख) क्या इनका घंटा वैध है; और

(ग) यदि उपरोक्त भाग (ख) का उत्तर "ना" हो, तो इस अवैध घंटे में संलिप्त व्यक्तियों के विरुद्ध क्या कार्यवाही किए जाने का विचार है ?

संचार मंत्रालय के राज्य मंत्री (श्री राम निवास मिर्धा) : (क) से (ग) सरकार को इस बात की कोई जानकारी नहीं है कि निजी फर्मों टेलीफोन आवंटन और स्थानान्तरण का कार्य कर रही हैं। तथापि टेलीफोन कनेक्शन प्राप्त करने में सहायता देने संबंधी कुछ समाचार पत्रों के विज्ञापन सरकार के ध्यान में आए हैं। जहाँ कहीं आवश्यक होता है विभाग समाचार पत्रों में विज्ञापन देकर जनता को चेतवनी देता है कि टेलीफोन के आवंटन या स्थानान्तरण के लिए किसी बाहरी व्यक्ति या फर्म से संपर्क न करें।